

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /32/2022
NAME OF THE COMPANY	S.K.M Technologies Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Balusu Krishna Rao
NAME OF THE RESPONDENT(S)	S.K.M Technologies Pvt Ltd & 6 others
UNDER SECTION	241

ORDER

Counsel for R4 requests time stating that an application seeking to set aside the order by which the right to file counter was forfeited, is filed. Post on 01.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)